

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2456.
TO BE ANSWERED ON FRIDAY, THE 13TH MARCH, 2026.**

**PATENTS FILED AND GRANTED TO PUBLIC AND PRIVATE SECTOR
HIGHER EDUCATION INSTITUTIONS**

2456. SHRI JAVED ALI KHAN:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the total number of patents filed and patents granted to public sector higher education institutions, Central Universities, IITs, NITs, IISc, IISERs, etc, and private sector higher education institutions, deemed universities, private universities and private colleges respectively during 2020-21 to 2025-26, year-wise and category-wise break-up; and
- (b) the share of patents granted to private Higher Educational Institutions as a percentage of the total patents granted to all Higher Educational Institutions in India during the said period, year-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (b):** The data relating to patent filings and grants is maintained by IP office under the Educational Institute category and separate classification for public institutions, private institutions, central universities, IITs, NITs etc. are not maintained in the database. Further the category of Educational Institution as an applicant was introduced through the Patents (Amendment) Rules, 2021, and prior to this such institutions may have filed applications under the “Other than Natural Person (ONP)” category. The year-wise number of patent applications filed and granted under the Educational Institute applicant category during the period 2020- 21 to 2025-26 (upto 02.03.2026) are provided below:-

Year	Patent Applications Filed	Patents Granted
2020-21	945	233
2021-22	7,895	392
2022-23	19,191	816
2023-24	23,413	3,335
2024-25	37,679	2,721
2025-26 (upto 02.03.2026)	49,530	2,512
